

ITEM NO.19

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1272/2023

STATE OF U.P.

Appellant(s)

VERSUS

SHYAM SINGH @ KARIYA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.93407/2022-EXEMPTION FROM FILING O.T.)

Date : 14-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Ashish Singh, Adv.

For Respondent(s)

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vibhav Chaturvedi, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both Respondents are duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar